

**ACTION TAKEN REPORT**

**IN**

**OA NO 77/2020**

**AARYA SHRIVASTAVA V/S UNION OF INDIA & ORS**

**AND**

**OA NO 07/2018**

**M.Y. CHAUDHARY V/S BMC & ORS.**

**IN COMPLIANCE WITH HON'BLE NGT ORDER**

**DATED**

**16/02/2022**

## ACTION TAKEN REPORT

**Ref: Hon'ble NGT order dated 16/02/2022 in reference to OA 07/2018 (CZ) M.Y. Chaudhary v/s BMC & Ors. and OA 77/2020 (CZ) Aarya Shrivastava v/s Union of India & Ors.**

Hon'ble NGT vide order dated 16/02/2022 in reference to OA 07/2018 (CZ) M.Y. Chaudhary v/s BMC & Ors. and OA 77/2020 (CZ) Aarya Shrivastava v/s Union of India & Ors. has given following directions:

5. *In light of the above facts, we further direct the authorities concerned to do their duties sincerely, fairly and to protect the State land from further encroachments and to remove the encroachments in accordance with law and further direct not to allow discharge of untreated sewage/house hold/chemical effluents into the water bodies, and not to discharge sewage and chemical effluents into the lake like Bada Talab/Chhota Talab/Motia Talab and many other water bodies situated in the heart of the City of Bhopal.*
6. *We further direct the authorities for effective coordination to take further remedial actions and action taken report with time bound action plan be submitted before the next date of listing i.e. 28.02.2022.*

In reference to the above orders, following actions have been taken by MPPCB, Bhopal:

1. Officials of MPPCB had inspected 15 hospitals located near Hasan Siddiqui Talab on dated 17.07.2021. 08 out of 15 hospitals have been found violating the provisions of Water (Prevention and Pollution Control) Act, 1974 in reference to which notices were issued to the violators on dated 23.08.2021. Imposition of environmental compensation has been carried out on these 08 nos. of hospitals which were found continuously violating the provisions of Water (Prevention and Pollution Control) Act, 1974 as per inspection dated 19.01.2022. Details of Environmental Compensation is as under-

<b>S.No.</b>	<b>Hospital Name</b>	<b>Environmetal Compensation (Rs in Lakh)</b>
1.	Nishat Hospital, 42, Opp. Motia Talab, Tajul Masjid, Bhopal	92500/-
2.	Unique Hospital, 77, Opp. Motia Talab, Tajul Masjid, Bhopal	92500/-
3.	Balaji Children Hospital, 75, Opp. Motia Talab, Tajul Masjid, Bhopal	38250/-
4.	ABM Hospital, Opp. Motia Talab, Tajul Masjid, Bhopal	138750/-
5.	City Care Centre, 77, Opp. Motia Talab, Tajul Masjid, Bhopal	138750/-
6.	Sanjeevani Day Care Centre, Opp. Motia Talab, Tajul Masjid, Bhopal	34687/-
7.	L.B.S. Hospital 73, Opp. Motia Talab, Tajul Masjid, Bhopal	462500/-
8.	Central Hospital & Research Centre 77, Opp. Motia Talab, Tajul Masjid, Bhopal	138750/-

2. Regional office MP Pollution Control Board, Bhopal inspected the municipal area Bhopal on dated 12.07.2021, 17.07.2021 & 20.07.2021 and observed non compliance of Solid Waste Management Rules, 2016, discharge of untreated sewage in water bodies & non commissioning of STPs within the time limit. Hence MP Pollution Control Board Bhopal imposed environmental compensation vide letter dated 27.12.2021. Details of Environmental Compensation is as under-

Non Compliance									
ULB Name	District	Rule 22 of SWM Rules, 2016		Legacy waste disposal Compensation (Rs in Lakh)	Bioremediation of drains		Commencement of STP installation		Total (Rs in Lakh)
		S.No of Non-Compliance	Compensation in (Rs in Lakh)		No of Drains	Compensation (Rs in Lakh)	No of STPs	Compensation (Rs in Lakh)	
Bhopal	Bhopal	9	60	0	66	1980	18	540	2580

3. Official of MPPCB and Bhopal Municipal Corporation, Bhopal further inspected the site on dated 27.01.2022. Under the AMRUT Project in Bhopal city, 35 drains have been fully intercepted and diverted for treatment to STPs. 15 no. of drains have been connected to sewage network system which will be treated in STPs to be commissioned by March 2022. No discharge was observed in 07 drains and they were found dry. About 18 drains will be connected sewage system under AMRUT (sewage) 2.0 Scheme of the Central Government at the earliest by the Bhopal Municipal Corporation.
4. In Bhopal city, total 13 nos. of STPs are operational including 05 STPs setup under AMRUT project and 05 additional STPs are under-construction under AMRUT project.

  
(Adarsh Malviya)  
Assistant Engineer (C)  
MPPCB, Bhopal

  
(A.K. Bisen)  
Executive Engineer  
MPPCB, Bhopal

  
(Brajesh Sharma)  
Regional officer  
MPPCB, Bhopal

